

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 153 of 2011 &
I.A. Nos. 240 & 241 of 2011**

&

**APPEAL No. 154 of 2011 &
I.A. Nos. 242 & 243 of 2011**

Dated : 20th April, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**U.P. Power Corporation Limited Appellant (s)
Versus
Jagannath Steel Pvt. Ltd. & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent (s) : Mr. Sumit K. Sharma for
Mr. Kunal Verma

ORDER

The learned counsel for the Respondents have filed their written submissions in both the Appeals. The learned counsel for the Appellant seeks some more time to file written submissions. He is directed to file the written submission on or before 14th May, 2012.

Post the matters on **14.05.2012** for reporting compliance.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/mk